

*(By Fax/ By Speed Post/ By Messenger)*  
**THE GAUHATI HIGH COURT AT GUWAHATI**  
*(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM & ARUNACHAL PRADESH)*  
No.HC.VII-248/2013/ 2567 A.

From:- Shri H.K. Sarma,  
Registrar General,  
Gauhati High Court, Guwahati,  
To,

The District and Sessions Judge,  
Kamrup(M),Guwahati/Kamrup,Amingaon/ Nalbari/ Barpeta/Dhubri/  
Goalpara/Kokrajhar/Bongaigaon/Chirang/Cachar, Silchar/Karimganj/  
Hailakandi /Dhemaji/ Lakhimpur, NorthLakhimpur /Tinsukia/  
Dibrugarh/ Sivasagar/Jorhat/Golaghat/Nagaon/Morigaon/Darrang,  
Mangaldoi/Udalguri/Sonitpur, Tezpur

*Dated Guwahati the 3<sup>rd</sup> June, 2015*

**Subject:- Benefit of 3 (three) advance increments**

**Reference:-** Notification No.FPC.10/97/Pt.VIII/322 dated 18.05.2015 issued by the Govt. of Assam, Finance (Pay Research Unit) Department, Dispur

Sir/ Madam,

In enclosing herewith a copy of the Govt. Notification on the subject cited above, I am directed to request you to furnish the name of Judicial Officers having Post Graduation in Law, working under your administrative control, with a copy of authenticated certificate in support of the said qualification to this Registry immediately, for further necessary action.

The matter may be treated as **URGENT**.

**Encl**:- As stated.

Yours faithfully,

  
**REGISTRAR GENERAL**  


*(By Fax/ By Speed Post/ By Messenger)*  
**THE GAUHATI HIGH COURT AT GUWAHATI**  
*(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM & ARUNACHAL PRADESH)*  
No.HC.VII-248/2013/ **2568** /A.

From:- Shri H.K. Sarma,  
Registrar General,  
Gauhati High Court, Guwahati,  
To,

1. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
2. The Special Judge, Assam, Guwahati
3. The Special Judge, CBI Court, Assam, Guwahati
4. The Presiding Officer, Industrial Tribunal, Guwahati/Dibrugarh/ Silchar
5. The Presiding Officer, Labour Court, Guwahat/ Dibrugarh
6. The Principal Judge, Family Court, No.1 & 2, Kamrup (M), Guwahati/ Cachar, Silchar/Barpeta
7. The Presiding Officer, STAT & Member, MACT, NO.1, Kamrup (M), Guwahati
8. The Member, MACT, No.2 & 3, Kamrup, Guwahati/ Nalbari/Dhubri/ Barpeta/ Nagaon/ Silchar
9. The Member-Secretary, Assam State Legal Services Authority
10. The Special Judge, Addl.CBI Court, No.1, No.2, No.3, Assam, Chandmari, Guwahati

*Dated Guwahati the 3<sup>rd</sup> June, 2015*

**Subject:- Benefit of 3 (three) advance increments**

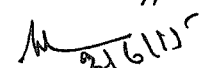
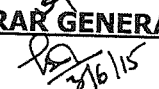
**Reference:-** Notification No.FPC.10/97/Pt.VIII/322 dated 18.05.2015 issued by the Govt. of Assam, Finance (Pay Research Unit) Department, Dispur

Sir/ Madam,

In enclosing herewith a copy of the Govt. Notification on the subject cited above, I am directed to request you to let this Registry know as to whether you have obtained Post Graduation in Law, and if so, furnish a copy of authenticated certificate in support of the said qualification to this Registry immediately, for further necessary action.

The matter may be treated as **URGENT**.

**Enclo:-** As stated.

Yours faithfully,  
  
**REGISTRAR GENERAL**  


6  
26-5-15

GOVERNMENT OF ASSAM  
FINANCE (PAY RESEARCH UNIT) DEPARTMENT  
DISPUR ::::: GUWAHATI-6

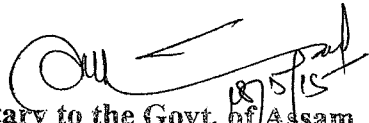
ORDERS BY THE GOVERNOR

NOTIFICATION

No. FPC.10/97/ Pt.VIII/322,

Dated Dispur the 18<sup>th</sup> May, 2015

In pursuance of the order dt.28-7-2009 passed by the Hon'ble Supreme Court of India in Writ Petition ( C ) No.1022/89 (All India Judges Association-Vs-Union of India & Others) and in exercise of the power conferred by the proviso to Article 309 of the constitution of India, the Governor of Assam is pleased to extend the benefit of 3(three) Advance increments to Judicial Officer, having post Graduation in Law as recommended by 1<sup>st</sup> National Judicial Pay Commission (Shetty Commission) with immediate effect.

  
Secretary to the Govt. of Assam  
Finance(Pay Research Unit) Deptt.

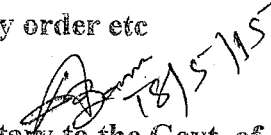
Memo No. FPC. 10/97/ Pt.VIII/322-A,

Dated Dispur the 18<sup>th</sup> May, 2015

Copy to :-

1. The Accountant General (A&E), Assam, Beltola, Maidamgaon, Guwahati-29.
2. The L.R. & Secretary, Judicial Department.
3. The Registrar, Gauhati High Court, Guwahat-1.
4. The Asstt. Registrar, Supreme Court of India, New Delhi..
5. All Treasury Officers/Sub-Treasury Officers.
6. The Director, Printing & Stationery, Bamunimaidam, Guwahat-21 for publication of the Notification.

By order etc

  
Deputy Secretary to the Govt. of Assam  
Finance (Pay Research Unit) Deptt.

Registrar (Vig.)  
PK do the new PA.  
Also come for the  
PR in the website,  
26/5/15

A&E (Asstt)  
Please check  
needful as 'A'  
26/5/15

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